

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4453
ANSWERED ON:07.09.2012
ORGAN TRANSPLANT
Choudhary Shri Bhudeo

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the hospitals where medical facilities for organ transplantation like heart transplant are available in the country, State/UT-wise;
- (b) the steps taken/proposed by the Government to equip more number of Government hospitals with such facilities in the country;
- (c) whether the Government is providing any incentives to specialist doctors for performing such surgeries; and
- (d) if so, the details thereof?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d) Health is a state subject, no such information is maintained centrally. However, the details of the hospitals registered under Transplantation of Human Organs (THOA) Act, 1994 for organ transplantation in Union Territories, as per records of Directorate General of Health Services (Dte.GHS), are annexed. It is primarily State Governments' responsibility to provide such facilities in their hospitals. Presently, there is no proposal to provide any incentive to doctors for performing such surgeries.